

CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI

OA NO. 1304/2002
MA NO. 2490/2003

This the 13th day of February, 2004

HON'BLE SH. KULDIP SINGH, MEMBER (J)
HON'BLE SH. S.A.SINGH, MEMBER (A)

1. Abha Bhardwaj
W/o Dr. R.Bhardwaj
A-2/25, Shri Agarsen Apartments
Plot No.10, Sector-7, Dwarka,
New Delhi.
2. Smt. Madhu Sharma
Sh. R.K.Sharma,
M-38, New Mahavir Nagar,
New Delhi.
3. Smt. Kanta Vohra,
w/o Sh. Devender Vohra,
109/b, Ramesh Nagar, New Delhi.
4. Smt. Rekha Pathak,
w/o Sh. G.D.Pathak,
45, Laxmi Apartments,
Sector-9, Rohini, Delhi.
5. Smt. Rajni Sati,
w/o Sh. C.S.Sati,
B-549, Sector-9, Rohini,
Delhi.
6. Smt. Renu Saxena,
W/o Sh. A.K.Saxena,
R/o C-77, East of Kailash,
New Delhi.
7. Ms. Tajinder Kaur,
D/o Sardar Narayan Singh,
DA-99/C, Hari Nagar,
New Delhi.
8. Smt. Usha Rani Sharma,
W/o Sh. V.B.Sharma,
28, Plot B-5,
Deluxe Apartments,
Vasundhara Enclave,
Delhi.
9. Bharat Bhushan,
S/o Late Sh. A.G.Lakbera,
R/o 99-B, Ramesh Nagar,
Delhi.
10. R.G.Nangia,
S/o Nounit Ram
7 E/11, East Patel Nagar,
New Delhi-110008.

(By Advocate: Sh. B.B.Raval)

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Versus

1. Kendriya Vidyalaya Sangathan,
through its Commissioner,
18, Institutional Area,
Shaheed Jeet Singh Marg,
New Delhi-110016.
2. Union of India through
The Secretary Govt. of India,
Ministry of Finance,
Central Secretariat,
North Block, New Delhi.
3. The Secretary Govt. of India,
Department of Personnel & Training,
Central Secretariat,
North Block, New Delhi.
4. The Registrar,
Firm & Societies behind Ritz Cinema,
Kashmeregate, Delhi-110006.

(By Advocate: Sh. H.Jairaman proxy for
Sh. S.Rajappa)

O R D E R (ORAL)

By Sh. Kuldip Singh, Member (J)

Learned counsel for applicant seeks permission to withdraw the OA with liberty to file fresh OA. OA is dismissed as withdrawn with liberty.


(S.A. SINGH)
Member (A)


(KULDIP SINGH)
Member (J)

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